

Most Urgent  
Out at Once

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)**

TIS HAZARI COURT : DELHI

No. \_\_\_\_\_/JOTP/Gaz./2019

Dated, Delhi the \_\_\_\_\_

To

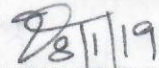
The Chairperson (Officiating),  
Delhi Judicial Academy,  
Sector-14, Dwarka,  
New Delhi.

**Sub: Induction Training of 48 newly recruited Officers of the  
DJS at Delhi Judicial Academy.**

Respected Madam,

With reference to letter No. DJA/Acd./Induction Trg.(DJS)-XIII/1231/2018/8291 dated 24.12.18 on the above noted subject, I am directed to inform that since, Sh. Fahad Uddin, Civil Judge, Central District, Tis Hazari Court, Delhi is on leave today i.e. 08.01.19 therefore, Sh. Pranav Joshi, newly appointed Officer of DJS has been attached with Sh. Mayank Mittal, Civil Judge-08, Central, Tis Hazari Court, Delhi for 08.01.19 for practical training.

Yours faithfully,

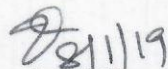
  
Administrative Officer (Judicial)  
Judicial Branch, Central  
Tis Hazari Court, Delhi

No. 1937 /JOTP/Gaz./2019

Dated, Delhi the 08 JAN 2019

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Administrative Civil Judge (Central) Tis Hazari Court, Delhi.
3. The Administrative Officer (Judl.), Care-Taking Branch, Tis Hazari Court, Delhi.
4. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.

  
Administrative Officer (Judicial)  
Judicial Branch, Central  
Tis Hazari Court, Delhi